

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.202
TO BE ANSWERED ON 29.11.2021**

KV/JNV in Assam

202. SHRI TOPON KUMAR GOGOI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is planning to open Jawahar Navodaya Vidyalaya and Kendriya Vidyalaya in newly created Districts in Assam specially Charideo in Jorhat Constituency;
- (b) if so, the details thereof; and
- (c) if not, the reason therefor?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (c) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisites for opening of new KVs have to compete with other such proposals under the "Challenge Method" and subject to approval of the competent authority. No proposal in the prescribed proforma has been received from State Government of Assam for opening of new KV in Charideo in Jorhat Constituency.

The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country for providing good quality modern education to the talented children predominantly from rural areas. All the districts including 27 districts in Assam (as on 31st May, 2014) of the States/UTs which have accepted the scheme, have been covered. Opening of new Jawahar Navodaya Vidyalayas (JNVs) is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land free of cost for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on the availability of funds and approval by the Competent Authority.
